

C.A.T. Bench, Jaipur

Date of Order	Orders
<u>21/4/2002</u> Received copy 22/4/02 Dehe for S.S. Hassen At Copy sent to applicant W.R. 633 dated 24/4	Mr. Rajvir Sharma, Counsel to the applicant. Mr. S. S. Hassen, Counsel to the Respondents. Both the Counsel agree that the Order, non-compliance of which was agitated in the contempt petition, has since been complied with by the respondents. The Contempt petition, therefore, does not survive and the same is dismissed. N.O.s discharged.  (J. K. KAUSHIK) JUDICIAL MEMBER  (GOPAL SINGH) ADMINISTRATIVE MEMBER